

(b) and (c) Forty fixed deposit receipts (FDRS) aggregating Rs. 1.02 crores (including interest) were released in the Sadar Zazar, Qutab Road branch of Punjab and Sind Bank on 15-5-91 by the branch manager inspite of advice of the Central Economic Intelligence Bureau (CEIB) not to make payments since they were suspected to be in bogus names. The amount was withdrawn on 16-5-91 from the Savings Bank Accounts, opened on 15-5-91, to which these amounts were credited the same day by way of manager's cheques. The matter has been taken up by the Central Bureau of Investigation.

**"Hazardous industrial units in Delhi"**

1198. MISS SAROJ KHAPARDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what is the total number of hazardous industrial units in Delhi at present; and

(b) what action Government propose to take against such units?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Delhi Administration have informed that 21 industrial units which could be termed as hazardous on the basis of quantity of chemicals manufactured, handled and stored by them have been identified in Delhi.

(b) Hazardous units have to comply with the rules made under the provisions of Factories Act, 1948 and also under the provisions of Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 framed under the Environment (Protection) Act, 1986. Some of these rules relate to the preparation of on-site and off-site plans, safety in transportation, disposal of wastes and effluents, precaution in case of fire, safety of health of workers, proper information

regarding hazardous processes and hazardous operations etc. Action is taken against units violating such rules under the relevant provisions of the Acts.

**Scheme to borrow gold from the public**

1199. MISS SAROJ KHAPARDE: Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to an article which appeared in the Business Times of the 11th June, 1991 captioned "Private Gold for Public Cash";

(b) whether Government propose to start a scheme to 'borrow' gold held by the public in the country and convert it into foreign exchange; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) Yes, Sir.

(b) No, Sir, there is no such proposal at present.

(c) Does not arise.

**Delay in the enactment of code on Infant Milk Food etc.**

1200. SHRI CHATURANAN MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have been receiving communications from paediatricians and other NGOs regarding delays in passing and enactment of code on Infant Milk Foods etc. which has been delayed since 1983 largely due to Gujarat lobby; and

(b) whether Government will ensure that the Bill is passed early?